

**WRITTEN ANSWERS TO
QUESTIONS
Forest area**

*169. SHRI P. N. SUKUL:
DR. LOKESH CHANDRA:

Will the Minister of AGRICULTURE be pleased to state:

(a) what is the total area under forest as on 1st April, 1983;

(b) what is the total area of forests cut down during the year 1983-84; and

(c) what is the total area in which mixed plantation was introduced in that year as a way of forest renewal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The total forest area on 1-4-83 was about 75 million hectares.

(b) During 1983-84, 5158 hectares of forest land was permitted to be diverted to non-forestry purposes under the Forest (Conservation) Act, 1980.

(c) The total area covered with plantation during 1983-84 is as follows:

Production	1.20 lakh hectares
Forestry:	

Social	4.11 lakh hectares.
Forestry:	

Industrial/ training' omstotites

*170. SHRI SHAMIM AHMAD SIDDIQA Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether the nodal Ministry for the industrial training institutes, junior technical schools and polytechnics is the Ministry of Education, is not, under what Ministries these three different establishments are placed

(b) whether it is a fact that the staff performing similar duties and having similar recruitment rules are transferred from ITI to polytechnic

and vice-versa in Delhi, if so, what are the details thereof; and

(c) whether it is also a fact that the length of service in I.T.I is being counted in determining seniority in polytechnic in case of workshop instructors, if so, what are the rules in this behalf?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The nodal Ministry for the Industrial Training Institutes is the Ministry of Labour and Rehabilitation (Department of Labour) and for Junior Technical I Technical Schools and Polytechnics is the Ministry of Education and Culture.

(b) and (c) As a general policy of Delhi Administration, there is no transfer of staff between ITIs and Polytechnics. However, in 1963, seven Workshop Instructors appointed in ITI for the Ancillary Training Programme Scheme and rendered surplus as a result of the closure of the Scheme were in public interest adjusted absorbed in the existing posts of workshop Instructors in the Polytechnics. Seniority of these cases vis-a-vis the Workshop Instructor of the Polytechnics are determined according to 1954 and 1965 Delhi Administration Seniority Rules.

New norms for loans to fishing companies

171. SHRI SHANKER SINH VAGHELA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have laid down any new norms for loans to fishing companies;

(b) if so, what are the details thereof and the criteria fixed by Government thereunder for granting loans to the fishing companies; and

(c) what is the number of companies that are likely to be affected as a result thereof?